## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/50/(IB)/2017

NAME OF THE PETITIONER(S)

: DEVARASETTI RAM MOHAN RAO

NAME OF THE RESPONDENT(S)

: LAKSHMI GANESHA TEXTILES PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. K. Romasany Ceaunselfer d. L. 2. Vaibhau R Venkalest Council For / del

Counsel representing both the parties present. Counsel for Respondent submitted that he has not received the copy of documents. Counsel for petitioner is directed to supply the typed set of the documents relied upon in the petition. He has spare copy of them and the same is provided to the other side in the open court today itself. Counsel for petitioner is directed to fulfil the requirements under section 9(3)(b)(c) of I&B Code, 2016, within one week and also directed to propose the name of Interim Resolution Professional. Counsel for respondent is directed to file counter within one week, by providing a copy to the other side. The matter is posted for arguments. Put up on 17.07.2017.

S. wyager-fer. (S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARTEF MEMBER (JUDICIAL)